

ITEM NO.110

COURT NO.2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No.982/2011

OMBIR SINGH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

([OFFICE REPORT FOR DIRECTION])

Date : 12-02-2020 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N.V. RAMANA
HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR
HON'BLE MR. JUSTICE SANJIV KHANNA

For Appellant(s)

Mr. Anurag Dubey, Adv.
Mr. Sarrendra Singh, Adv.
Mr. Pramod Kumar, Adv.
Mr. Satpal Wadhwa, Adv.
Mr. Bhupendra Kr. Bhardwaj, Adv.
Mr. S. R. Setia, AOR

For Respondent(s)

Mr. Ankit Goel, AOR
Mr. Om Prakash Shukla, Adv.

Mr. Lakhan Singh Chauhan, Adv.
Mr. Hitesh Kumar Sharma, Adv.
Mr. Akhileshwar Jha, Adv.
Mr. Anil Shrivastav, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard the learned counsel appearing for the parties at length.

Hearing is concluded.

The Judgment/Order is reserved.

(VISHAL ANAND)
COURT MASTER (SH)

(RAJ RANI NEGI)
ASSISTANT REGISTRAR